

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORECONTEMPT PETITION. NO.170/00072/2017  
IN  
OA.NO.466/2014

DATED THIS THE 20TH DAY OF NOVEMBER, 2017

HON'BLE DR K.B. SURESH, MEMBER(J)  
HON'BLE SHRI P.K.PRADHAN, MEMBER(A)

K. Satyanarayana  
S/o late K.S. Krishnamurthy,  
Aged about 63 years,  
Retired Chief Commissioner of Income Tax-I,  
R/at No.9, 'Prakriti'  
13<sup>th</sup> Main, 6<sup>th</sup> Cross,  
Padmanabha Nagar,  
Bangalore-560 070. ...Petitioner

(By Advocate Shri Aravind V. Chavan)

Vs.

1.Sri Sushil Chandra,  
Chairman,  
Central Board of Direct Taxes,  
Department of Revenue,  
Ministry of Finance,  
North Block,  
New Delhi-110 001.

2.Sri Hasmukh Adhiya,  
Secretary to the  
Government of India (Ad-VI),  
Ministry of Finance,  
Department of Revenue,  
New Delhi. ..Respondents.

(By Shri M.V. Rao, Senior Panel Counsel)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Shri M.V. Rao, learned counsel for the respondents submits that he is filing the affidavit with a copy of the order complying with the order of this Tribunal dated 05.10.2016 in OA. No. 466/2014. Allowed.

2. Contempt Petition is dismissed. Notice discharged but with liberty.

(P.K. PRADHAN)  
MEMBER(A)

(DR. K.B.SURESH)  
MEMBER(J)

vmr.

Annexures referred to by the Petitioner in CP.72/2017

1. Annexure A: Certified copy of order dated 05.10.2016.
2. Annexure B: Copy of the letter dated 01.11.2016.
3. Annexure C: Copy of the letter dated 21.10.2016.
4. Annexure D: Certified copy of order dated 09.11.2016.
5. Annexure E: Copy of memorandum of application in MA.No.504/2016.

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